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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 86 (RE-2007/2008-2009)
NEW DELHI, THE 2ND JANUARY, 2008

Subject: *Corrigendum to Public Notice No. 62, dated 08.10.2007*

S.O.(E) – In exercise of the powers conferred under Paragraphs 2.1, 2.4 and 2.29 of the Foreign Trade Policy, 2004-2009, the Director General of Foreign Trade hereby amends Para 1 and Para 3 of Public Notice No. 62/RE-2007/2004-2009, dated 08.10.2007 regarding export of a total quantity of 15,000 MTs of **White Sugar** to EC by the following:

2. **Para 1**

"2006-2007 **exporters' production**" **replaced** by "2007-2008 **exporters' production**".

3. **Para 3**

Para 3 is replaced by the following:

"3. As regards Special Certification requirement, written to be made in document EUR and GSP are as follows :-

"Application of Regulation (EC) No. 952/2006, ACP/India Sugar, Serial No. 08 4332."

4. This issue is Public Interest.

(S. S. GUPTA)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Govt. of India

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